

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/336/ (IB)/2017
NAME OF THE PETITIONER(S) : TAT CONSULTANCY SERVICE LTD
NAME OF THE RESPONDENT(S) : DHANUSH TECHNOLOGIES LTD
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SUNDAR NARAYAN

PETITIONER



ORDER

Counsel for the petitioner present. Time enlarged for placing the copy of the order passed by the Hon'ble High Court of Madras wherein an Official Liquidator was appointed in another matter where the respondent is a party. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)